

Completion of Recovery Certificate No. RC 8841 of 2025 against 1. Purav Bharatbhai Patel (PAN: ANWPP1802G), 2. Hansaben Bharatkumar Patel (PAN: AOBPP2678G) in the matter of Pressure Sensitive Systems (India) Limited.

Recovery Certificate No. **RC 8841 of 2025** dated **July 24, 2025** was drawn against **1. Purav Bharatbhai Patel (PAN: ANWPP1802G), 2. Hansaben Bharatkumar Patel (PAN: AOBPP2678G)** for a sum of **Rs. 1,13,27,945/- (Rupees One Crore Thirteen Lakhs Twenty-Seven Thousands Nine Hundred Forty-Five Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-compliance of disgorgement directions as issued by Quasi-Judicial Authority vide Order No. QJA/GR/IVD-3/ID 1/31180/2024-25 dated 31/01/2025 in the matter of Pressure Sensitive Systems (India) Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

June 17, 2026
Ahmedabad



RECOVERY OFFICER

बलबीर सिंह / BALBIR SINGH
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

signed .